

ITIs at Nizamabad district of Andhra Pradesh has been received by this Ministry. However, the State Govt. have been released central share of funds to the tune of Rs. 49.07 lakh for setting up of 19 mini ITIs in Andhra Pradesh including Rs. 5.45 lakh for Nizamabad district during 1995-96. In addition, the State Government has sent a proposal for setting up of 100 mini-ITIs in the State including 5 in Nizamabad district in a phased manner from 1996-97 to 1999-2000. Based on the recommendations of the Expert Committee on IRDP, this Ministry had initiated setting up of exclusive TRYSEM training institutes popularly known as mini-ITIs in those blocks where no training infrastructure exists under TRYSEM training infrastructure. The proposal of the State Government is under consideration and a decision is expected soon.

ISRO

1946. SHRI RAMESH CHENNITHALA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to implement new schemes to expand ISRO, Trivandrum, Kerala;

(b) if so, the details thereof; and

(c) the achievement made by this centre in the field of space research during last three years ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b) In Thiruvananthapuram, ISRO has three Centres/ Units namely, Vikram Sarabhai Space Centre (VSSC), Liquid Propulsion Systems Centre (LPSC) and ISRO Inertial Systems Unit (IISU). VSSC is the lead Centre for launch vehicle technology development. Currently, the ongoing programmes at VSSC are the production of Polar Satellite Launch Vehicle (PSLV), Development of Geosynchronous Satellite Launch Vehicle (GSIV) and advance R&D needed for future. In addition to providing the liquid stages for the above launch vehicle programmes, LPSC is currently developing an indigenous Cryo Upper Stage (CUS) for GSLV. IISU is the nodal Unit to develop the inertial systems for launch vehicles and spacecraft.

Suitable augmentation/modernization of various facilities and restructuring of various activities needed for these programmes are done on a continuous basis. Necessary funds are provided as and when required.

(c) During the last three years the major achievements of the Centres/Units located in Thiruvananthapuram included successful completion of ASLV programme; development and flight testing 3 PSLVs, significant progress in qualification of system of GSLV and successful completion of subscale 1 tonne cryogenic engine test programme.

Accommodation to Delhi Police Personnel

1947. SHRI BANWARI LAL PUROHIT : Will the PRIME MINISTER be pleased to state :

(a) whether the Directorate of Estates Office has allotted Government accommodation to personnel of the Delhi Police in capital;

(b) if so, the details thereof and the reasons for allotment of accommodation to Delhi Police personnel while they are entitled only for accommodation in various Police Stations and residential premises owned by the Delhi Police; and

(c) the time by which the Government propose to get the accommodation vacated ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) Only the Gazetted personnel of the Delhi Police are eligible for allotment of General Pool accommodation from the Directorate of Estates. As per available records, 21 D-II type, 4 D-I and 2 C-II type quarters have been allotted to eligible Delhi Police personnel.

(c) Question does not arise in view of above.

Rehabilitation of Militants

1948. SHRI CHHITUBHAI GAMIT : Will the PRIME MINISTER be pleased to state :

(a) whether some militants have surrendered after the recently held elections of Jammu and Kashmir Assembly;

(b) if so, the details in this regard;

(c) whether the Government have made arrangements for their rehabilitation; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) Yes, Sir.

(b) 227 militants have surrendered since the elections of which 194 have surrendered before the Chief Minister and others before the security forces.

(c) and (d) The Government of Jammu and Kashmir had announced a Surrender Policy on August 15, 1995 for the surrender and rehabilitation of militants in the State. Salient features of the Policy are as follows:-

(i) The surrenderees are first kept in a Transit Camp from where those willing to stay in the